

(6)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

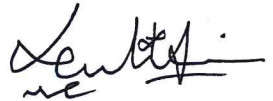
APPLICATION NUMBER :  
PETITION NUMBER : TCP/251/ (IB)/2017  
NAME OF THE PETITIONER(S) : PUDUMJEE PULPS & PAPER MILLS LTD  
NAME OF THE RESPONDENT(S) : ORIGIN FOODS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 Joseph Augustine Counsel for Petitioner




2 K. NEWLIN FREDERICK - Counsel for Respondent



**ORDER**

Counsel for Petitioners and Respondents present. The matter was to be listed yesterday and at the instance of the Counsel for Respondents, this Bench directed all the matter to be listed on 16.06.2017. The Counsel for the Petitioners is directed to make available of the records, which could be the base for ascertaining the default of the Corporate Debtor. Counsel for Respondent is directed to file reply before the next date of hearing. The matter is posted for final hearing. Put up on **21.06.2017 at 02.30 P.M.**

  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))